

गया था।

(ग) VIIवीं योजना के शुरू में अर्थात् 1.4.1992 को परमाणु विद्युत उत्पादन की स्थापित क्षमता 1310 मेगावाट थी।

(घ) VIIIवीं योजना के दौरान 31.3.1996 तक परमाणु विद्युत क्षेत्र में खर्च की गई धनराशि 1068 करोड़ रुपए की बजटीय सहायता के साथ 2995 करोड़ रुपए है।

Uniform for Central Government Employees

2115. SHRI RAJNATH SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the practice of issuing the uniforms to Central Government employees during the last five decades has become a farce;

(b) if so, what steps are being taken by Government in this regard; and

(c) whether this item has been referred to the Fifth Central Pay Commission for review and if so, by when it is likely to be decided?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b) As per the existing policy, uniforms are supplied to certain identified common categories in Central Secretariat and its attached and sub-ordinate offices and operational staff in Departments like Railways, Department of Posts, Department of Telecommunications etc. Instructions have been issued from time to time advising the Departments that it should be ensured that uniforms issued are properly utilised.

(c) The Fifth Pay Commission is considering the policy of supply of uniforms to common category of Secretariat Staff. The report of the Pay Commission is expected in near future.

Production of Nuclear Power

2116. DR. MOHAN BABU: Will the PRIME MINISTER be pleased to state:

(a) the action taken to increase production of nuclear power; and

(b) the action taken by the Atomic Energy Commission in this regard, so far?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) With a view to increasing the installed capacity of nuclear power generation, which stands presently at 1840 MWe, the Nuclear Power Corporation is establishing two new nuclear power stations with two units each of 220 MWe capacity at Kaiga in Karnataka and Rawatbhata in Rajasthan respectively. These are in an advanced stage of construction and will be commissioned during 1998-99.

(b) The Atomic Energy Commission has recently reviewed the nuclear power programme and recommended proposals for nuclear power development in the IX Plan period which envisages commencement of work on 2 units of 500 MWe at Tarapur (Maharashtra), 2 units of 220 MWe at Kaiga (Karnataka), besides 2 units of 1000 MWe Light Water Reactors at Kudankulam (Tamil Nadu) with the assistance of Russian Federation and commencement of work on Prototype Fast Breeder Reactor towards the end of the Plan.

LPG Supply in Rural Areas of Andhra Pradesh

2117. SHRI SOLIPETA RAMACHANDRA REDDY:
DR. Y. LAKSHMI PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any fuel shortage in Andhra Pradesh; and

(b) if so, the steps taken to supply LPG to rural areas of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI T.R. BAALU):

(a) Presently there is no backlog for LPG refills by the Public Sector Oil Companies to their consumers in Andhra Pradesh.

(b) Does not arise, in view of (a) above.

Production and Import of Petroleum and Natural Gas

2118. SHRI ONWARD L. NONGTDU: Will the PRIME MINISTER be pleased to state:

(a) the quantity of petroleum and natural gas produced in the country;

(b) the quantity of petroleum products imported from abroad and the annual cash outflow involved;

(c) whether the country is self-sufficient in natural gas;

(d) if not, the measures adopted to become self-sufficient; and

(e) what is the tentative total reserve of natural gas available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) The production of crude oil and natural gas in the country during 1995-96 was 35.15 MMT and 22308 million cubic metres respectively.

(b) The quantity and value of imported products depends on the overall consumption, indigenous production and prices of crude oil and petroleum products prevailing in the international market.

(c) No, Sir.

(d) The feasibility of importing natural gas from Oman and Iran and LNG is being explored.

(e) Total reserves of natural gas in the country are 752.58 BCM as on 1.4.1996.

Petroleum Refinery in Kerala

2119. SHRI JOY NADUKKARA: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for setting up a petroleum refinery by KSIDC in Kerala is pending in the Ministry; and

(b) if so, what is its present position and by when clearance would be given?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) and (b) The proposal for setting up a 9 MMTPA Refinery by M/s. KSIDC at Kasergode in Kerala has not been considered feasible in view of the demand-supply balance in the Region.

Privatisation of Water Supply & Sewerage Disposal Systems

2120. SHRI GOVINDRAO ADIK: SHRI BHAGABAN MAJHI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal to privatise the water supply and sewerage disposal systems in big cities; and

(b) if so, by when and the details of steps taken in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

Bidding Rounds for Oil Exploration

2121. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the PRIME MINISTER be pleased to state:

(a) the number of exploration rounds for bidding offered to private entrepreneurs for oil exploration in the country during the last three years;